

**List of Stakeholders (Creditors) of Aragya Health Care Private Limited, Under Voluntary
Liquidation**

as per Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary

Liquidation Process) Regulations, 2017

(On the basis of proof of claims submitted and accepted)

Sl.No.	Name of the Stakeholder	Class of Stakeholder	Secured. Unsecured	Date of receipt of claim	Amonnt of claim submitted	Amonnt of claim admitted	Amount of claim rejected	Proof for acceptance of claim	Proof for rejection of Claim	Rem arks if any
1	Mandawe wala & Co	Operatio nal Creditors	Unsecured	19/09/ 2025	35,400	35,400	-	1.Appoinme nt Letter 31st November 2021. 2. Invoice dated 12th May, 2025	-	The Claim Fully Admitted
2	Ankit Mandawe wala	Operatio nal Creditors	Unsecured	19/09/ 2025	20,000	20,000	-	1. Invoice dated 15th July, 2025	-	The Claim Fully Admitted
3	TOTAL				55,400	55,400				